

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No.400 of 2018

IN THE MATTER OF:

**Susant Pujari,
Promoter/Director**

...Appellant

Versus

**M/s. Swastika Steel and Allied
Products Pvt. Ltd.**

...Respondent

Present:

For Appellant : None

For Respondent : None.

ORDER

08.01.2019 Despite service of notice, nobody appeared on 17th December, 2018, therefore, the case was adjourned to 8th January, 2019. Today also in spite of repeated calls, nobody appears on behalf of the parties. The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/